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Title : Need to provide central assistance for the people affected with heavy rains and landslides in Northern districts of Kerala.

MADAM SPEAKER: Shri K.C. Venugopal will speak now. Shri E.T. Mohammed Basheer will associate with him on that issue.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, I would like to invite the attention of this august House to the serious situation prevailing in the State of Kerala due to heavy rains and landslides occurring simultaneously. Seven people were killed in the last 48 hours and 4032 families lost their houses all over the State.

Within a period of one month, 73 persons had died in the natural calamity. The northern part of Kerala is severely affected. Electric lines are cut off; water connections are cut off; and the traffic system is also badly affected. Our Members of Parliament from Wayanad and Calicut, Shri M.I. Shanavas and Shri M.K. Raghavan rushed to their constituencies for leading the relief work and rescue operations. Thousands of houses are fully damaged. Huge amount of live stocks have been lost. Sea erosion has also occurred simultaneously. Hundreds of houses of fishermen have also been damaged. Damages to life and property are running into crores of rupees. The situation is very serious.

So, I urge the Government to send a Central team immediately for assessing the losses and extend maximum help and maximum financial assistance from the Centre. ...(*Interruptions*)

MADAM SPEAKER: Hon. Members, if you want to associate yourselves with this issue, please send your names to the Table. It will be done.

...(*Interruptions*)

MADAM SPEAKER:

Shri P.T. Thomas,

Shri Jose K. Mani,

Shri K.P. Dhanapalan, and

Shri M.B. Rajesh are allowed to associate with the issue raised by Shri K.C. Venugopal.

...(*Interruptions*)

MADAM SPEAKER: Shri Basu Deb Acharia and Shri B. Mahtab are also allowed to associate with this issue.

...(*Interruptions*)

MADAM SPEAKER: Shri Basu Deb Acharia please.

...(*Interruptions*)

MADAM SPEAKER: I called Shri Basu Deb Acharia to speak.

...(*Interruptions*)

MADAM SPEAKER: Nothing will go on record except what Shri Basu Deb Acharia is saying.

(*Interruptions*) â€*

MADAM SPEAKER: Hon. Members, I have told you that I would take it up. Then, why are you getting so impatient? Please sit down.

...(*Interruptions*)

MADAM SPEAKER: Hon. Members, please sit down. The hon. Minister is responding.

...(Interruptions)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Madam Speaker, as far as the issue raised by the hon. Member regarding the flood situation is concerned, I would like to say that yesterday I got a telephonic communication from the hon. Chief Minister of Kerala. He also explained the situation. He has requested that the Government of India should depute a team. I just explained the procedure to him. I requested him that he should send a written communication about the areas where the Central team should go.

* Not recorded

When we get that written communication, we will immediately constitute a team, we will send it and we will assess the situation. Whatever be the damage, whether it is regarding the fishermen; whether it is regarding lives of cattle; whether it is regarding the crop; whether it is any other damage, the Government of India will give a serious thought to it and try to give relief and support to the State Government and the affected people.
